

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO. 974  
TO BE ANSWERED ON 29.04.2016

**IMPLEMENTATION OF DOWRY PROHIBITION ACT**

974. SHRI K.N.RAMACHANDRAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the dowry related cases registered, conviction rate and the women died in such cases during each of the last three years, State/UT-wise;
- (b) whether the Government has made any assessment on the implementation of the Dowry Prohibition Act, 1961 in different States;
- (c) if so, the details and the outcome thereof;
- (d) whether some States have not appointed separate prohibition offices as required under the Act; and
- (e) if so, the details thereof and the action taken to ensure proper implementation of the act in the States?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a) As per the National Crime Records Bureau (NCRB) data, a total number of 9038, 10709 and 10050 cases have been registered under the Dowry Prohibition Act, 1961 during 2012, 2013 and 2014 respectively. Similarly, a total number of 8233, 8083 and 8455 cases were registered of Dowry Death in the country during 2012, 2013 and 2014 respectively. The State/UT-wise details regarding number of cases registered and conviction rate under Dowry Prohibition Act, 1961 and cases registered of Dowry Death during 2012, 2013 and 2014 is annexed.

(b) & (c) No Madam. However, The Ministry reviews with the States/UTs time to time for effective implementation of the Dowry Prohibition Act, 1961

(d) & (e) All the States except Arunachal Pradesh, Sikkim, Mizoram and Nagaland where the dowry system is not in prevalence, have appointed Dowry Prohibition Officers. In most of the States, the duty of Dowry Prohibition Officer has been given as additional charge to existing State functionaries.

The Government of India regularly conducts awareness generation programmes and publicity campaigns on various laws relating to women including Dowry Prohibition Act, 1961 through workshops, fairs, cultural programmes, seminars, training programmes etc. Advertisements are regularly brought out in the print and electronic media to create awareness on laws relating to rights of women.

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**Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 974 for 29.04.2016 by Shri K.N.Ramachandran regarding Implementation of Dowry Prohibition Acts by States/UTs.**

No. of Cases Registered (CR), Conviction Rate (Con.R) under the Dowry Prohibition Act, 1961 and Dowry Death reported during 2012, 2013 and 2014

Sl.	State/UT	The Dowry Prohibition Act, 1961						Dowry Death		
		2012		2013		2014		2012	2013	2014
		CR	Con.R	CR	Con.R	CR	Con.R	CR	CR	CR
1	Andhra Pradesh	2511	2.7	1631	4.1	468	3.2	504	492	215
2	Arunachal Pradesh	0	-	0	-	0	-	1	0	1
3	Assam	41	12.5	40	13.0	92	33.3	140	170	188
4	Bihar	1353	22.7	1893	21.9	2203	7.6	1275	1182	1373
5	Chhattisgarh	14	33.3	11	50.0	8	50.0	81	109	128
6	Goa	0	-	0	-	0	-	0	0	0
7	Gujarat	0	0.0	84	0.0	53	0.0	21	29	23
8	Haryana	9	37.5	13	20.0	13	0.0	258	263	293
9	Himachal Pradesh	0	-	2	0.0	2	-	2	0	1
10	Jammu & Kashmir	3	-	3	-	1	0.0	8	7	5
11	Jharkhand	1066	23.6	1428	22.9	1538	34.5	302	307	350
12	Karnataka	1328	3.7	1693	2.8	1730	3.1	218	277	313
13	Kerala	3	-	3	100.0	3	-	32	21	28
14	Madhya Pradesh	101	34.4	72	58.1	113	23.2	743	776	733
15	Maharashtra	33	5.9	43	13.9	39	40.0	329	320	279
16	Manipur	0	-	0	-	0	-	0	0	1
17	Meghalaya	0	-	0	-	1	-	1	2	1
18	Mizoram	0	-	0	-	0	-	0	0	0
19	Nagaland	0	-	0	-	0	-	0	1	0
20	Odisha	1487	8.7	2014	10.9	646	2.2	525	395	441
21	Punjab	1	-	3	66.7	5	33.3	118	126	90
22	Rajasthan	39	100.0	57	33.3	12	66.7	478	453	408
23	Sikkim	0	-	0	-	0	-	1	0	0
24	Tamil Nadu	277	66.7	305	20.0	292	29.7	110	118	95
25	Telangana	NE	NE	NE	NE	563	2.1	NE	NE	289
26	Tripura	0	0.0	1	-	1	-	37	29	33
27	Uttar Pradesh	505	58.9	1277	60.9	2133	49.8	2244	2335	2469
28	Uttarakhand	0	0.0	0	0.0	104	-	71	43	38
29	West Bengal	241	13.8	107	0.0	1	0.0	593	481	501
30	A & N Islands	0	-	0	-	0	-	2	1	3
31	Chandigarh	0	-	0	0.0	2	-	5	1	2
32	D&N Haveli	0	-	0	-	0	-	0	0	0
33	Daman & Diu	0	-	0	-	0	-	0	0	0
34	Delhi UT	15	80.0	15	50.0	13	0.0	134	144	153
35	Lakshadweep	0	-	0	-	0	-	0	0	0
36	Puducherry	11	0.0	14	0.0	14	-	0	1	1
	<b>Total</b>	<b>9038</b>	<b>16.0</b>	<b>10709</b>	<b>14.7</b>	<b>10050</b>	<b>10.2</b>	<b>8233</b>	<b>8083</b>	<b>8455</b>

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